

Name of the corporate debtor: Coral Infragold Private Limited
 Date of commencement of CIRP: 25.11.2020
 List of creditors as on: 07.07.2021

Annexure 3

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

S. No.	Name of creditor	Identification No.	Details of claim received			Details of claim admitted						Amount of contingent claim	Amount of mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	AU Small Finance Bank Limited	CRK/CLAIM/FC/01	07.12.2020	6,20,10,872	6,20,10,872	Secured Financial Debt	-	NA	No	0.00	NA	NA	NA	NA	NA	Claim settled between the Creditor and Corporate Debtor; Loan Closure Letter received from Financial Creditor.
2	Baid Leasing and Finance Co. Ltd.	CRK/CLAIM/FC/02	13.01.2021	67,92,021	63,92,518	Secured Financial Debt	63,92,518	NA	No	6.08	NA	NA	3,99,503	NA	Claim amount, including overdue interest, recalculated as on the date of CIRP. Also, prepayment charges not admitted since there is no prepayment of the debt by the CD	
Total				6,88,02,893.00	6,84,03,390.00		63,92,518.00			6.08			3,99,503.00			

